

LAW AND JUDICIARY DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya, Mumbai 400 032,
dated the 29th April, 2022

NOTIFICATION

LEGAL SERVICES AUTHORITIES ACT, 1987.

No.LAB 2021/338/C.R.250/DESK-22.—In exercise of the powers conferred by sub-section (2) of section 9 of the Legal Services Authorities Act, 1987 (39 of 1987) read with rule 10 of the Maharashtra Legal Services Authority Rules, 1998 and regulation 8 (i) of the Maharashtra Legal Services Authority Regulations, 1998 and in partial modification of all other earlier notifications issued in this behalf, the Government of Maharashtra hereby nominates, the persons mentioned in column (3) of the Schedule appended hereto as the members of District Legal Services Authority mentioned against them in column (2) thereof, to exercise the powers and perform the functions conferred on, or assigned to, the District Legal Services Authorities under the said Act for the period of three years with effect from the 29th April, 2022.

Schedule

Sr. No.	District Legal Services Authority	Nominated Members
(1)	(2)	(3)
1	Ahmednagar	Shri Bhushan Bhagwatrao Barhate, Advocate
		Shri Sunil B. Mundada, Advocate
		Shri Abhay Krishnrao Raje, Advocate
		Smt. Swati Shyam Nagarkar, Advocate
		Smt. Sujata Narendra/Namdeo Pandit, Advocate
		Smt. Aradhana Harinarayan Chaoudhary, Advocate
2	Akola	Shri Pravin Mahadev Tayde, Advocate
		Smt. Seema Ramesh Bajad, Advocate
3	Amravati	Shri Pradip Prabhakar Rao Premalwar, Advocate
		Smt. Jyoti Pravin Khandpasole, Social Worker
		Dr. Radhika Sachin Deshmukh, Social Worker
		Dr. Tulshiram Sawairam Rathod, Principal, Social Worker
4	Aurangabad	Shri Subhash Kesharmal Barlota, Advocate
		Shri Vinod Ninu Patil, Social Worker
		Shri Vilas Kesharachand Patni, Advocate
		Smt. Anuja Ambadasrao Kannadkar, Advocate
		Smt. Nirmala Eknath Rodgepatil, Social Worker
		Smt. Madhuri Milind Adwant, Advocate

Sr. No. (1)	District Legal Services Authority (2)	Nominated Members (3)
5	Beed	Shri Narendra Murlidhar Kulkarni, Advocate
		Shri Rahul Sahebrao Wadmare, Advocate
		Shri Abhishek Narayanrao Joshi, Advocate
		Smt. Jijabai Bajirao Jaybhaye, Advocate
		Dr. Smt. Savita Shete, Principal, Social Worker
		Smt. Sandhya Bargaje, Social Worker
6	Bhandara	Shri Ravi Bhagwan Wadhai, President, District Bar Association, Advocate
		Smt. Durga Sureshchandra Talmale, Assistant Public Prosecutor
		Shri Vishwas Gajanan Tawale, Assistant Public Prosecutor
		Dr. Smt. Vishakha Anant Gupte, Social Worker
		Smt. Surekha Surendra Khedikar, Social Worker
		Shri Vinayak Sitakura Selukar, Social Worker
7	Buldhana	Shri Amar Shenfad Ingale, Advocate
		Smt. Ujwala Gajanan Kasture (Joshi), Social Worker
8	Chandrapur	Ms. Amrapali Sadashiv Lokhande, Advocate
		Rashid Yakub Shaikh, Advocate,
		Ms. Arti Bharat Akkewar, Advocate
		Shri Inder Chandraprakash Pugliya, Advocate
		Shri Ravindra Pundlikrao Rangari, Advocate
		Smt. Anita Arunrao Kathade, Social Worker
9	Dhule	Shri Madhukar Narayan Bhise, Advocate
		Shri Chaitanya Mohan Bhandari, Advocate
		Shri Wilson Asis Rodrigues, Social Worker
		Smt. Meenal Devendrasingh Tanwar, Social Worker
		Smt. Tayyaba Mohammad Shaban Shaikh, Social Worker
		Smt. Rachna Jalindar Adsule, Social Worker

Sr. No.	District Legal Services Authority	Nominated Members
(1)	(2)	(3)
10	Gadchiroli	Smt. Kavita Charandas Moharkar, Advocate
		Smt. Pallavi Shrikant Kedar, Advocate
		Smt. Surekha Kesharao Barsagade, Social Worker
		Shri Rahul Dasharath Gawade, Advocate
		Shri Akil Ahemad Mohmad Shafi Sheikh, Social Worker
		Shri Dinesh Babarao Borkute, Social Worker
11	Gondia	Shri Umesh Namdeorao Udupure, Lecturer, Social Worker
		Smt. Beena Gopalnarayan Bajpai, Advocate
		Smt. Sangita Tukaram Rokade, Advocate
		Smt. Savita Namdeorao Bedarkar, Social Worker
12	Jalgaon	Shri Bondu Yuvakumar Reddy, Principal, Social Worker
		Dr. Smt. Anjali Baliram Bondar, Social Worker
		Shri Dilip Suresh Borase, Advocate
		Smt. Anjali Sandesh Kulkarni, Advocate
13	Jalna	Shri Babasaheb Yadavrao Kulkarni, Social Worker
		Smt. Dr. Renuka Sunil Bhavsar, Social Worker
14	Kolhapur	Shri Bhagwan Mahadeo Patil, Advocate
		Dr. Shri Arun Annasaheb Patil, Professor, Social Worker
		Dr. Shri Hari Shripati Vanmore, Professor, Social Worker
		Smt. Sushama Chandrakant Batkadli, Social Worker
		Smt. Anuja Abhijit Khurandal, Social Worker
		Smt. Anita Kale, Social Worker
15	Latur	Shri Sureshchandra Vishwanath Salgare, Advocate
		Shri Ajay Basvannaappa Kalshetty, Advocate
		Smt. Sunaina Prithvising Thakur (Bais), Advocate
		Smt. Smita Shardechandra Parchure, Social Worker
		Smt. Parvati Narayan Somwanshi, Social Worker
		Smt. Dr. Shubhangi Vinod Panchal, Assistant Professor, Social Worker

Sr. No.	(1)	District Legal Services Authority	(2)	Nominated Members	(3)
16		Nagpur	Shri Rajendra Jagannath Rathi, Advocate Shri Prashant Kumar s/o M.A. Sathianathan, Advocate Shri Surekha Namdeo Rao Borkute, Advocate Smt. Sulu Ramesh Gaikwad, Advocate Shri Wasudeo Vithuji Gughane, Retired Judge, Social Worker Smt. Priyanka Sunil Chokhare, Advocate		
17		Nanded	Shri Mannik Lalba Gaikwad, Advocate Shri Nayumkhan Fathe Ahmedkhan Pathan, Advocate Shri Subhash Maunaji Bende, Advocate Smt. Vijaymala Sambhaji Manwar, Advocate Smt. Venkatlakshmi Narayan Puranshetkar (Pudrod), Social Worker Smt. Usha Swalaran Sarode, Social Worker		
18		Nandurbar	Dr. Smt. Tejal Vishal Chaudhari, Social Worker Dr. Smt. Sunanda Vinod Patil, Social Worker Dr. Shri Nitesh Dharanadas Chaudhari, Social Worker Dr. Shri Madhukar Aatmaran Desale, Social Worker Smt. Seema Umakant Khatri, Advocate Smt. Sharda Balkisan Pawar, Advocate		
19		Nashik	Shri Avinash Janardan Bhide, Advocate Shri Deelip Shashikant Vanarse, Advocate Shri Ajit Kantilal Chhallani, Advocate Smt. Revati Mahendra Kotwal, Advocate Smt. Charusheela Chandrashekhar Khairnar, Advocate Smt. Shyamla Hemant Dixit, Advocate		
20		Osmanabad,	Shri Milind Shankar Patil, Advocate Shri Shashikant Panditrao Nimbalkar, Advocate Smt. Neeta Rajesh Andhare, Advocate Dr. Shri Santosh Bhikchand Porwal, Social Worker Dr. Smt. Aarefa Wasim Kazi, Social Worker Smt. Shobha Ganpat Kulkarni, Social Worker		

Sr. No. (1)	District Legal Services Authority (2)	Nominated Members (3)
21	Parbhani	Shri Laxmikant Ganpatrao Diwan, Advocate
		Shri Deepak Bapurao Balsekar, Advocate
		Smt. Sukeshini Rajendra Choudhary, Social Worker
		Smt. Nilima Vyanktrao Kokad, Advocate
		Smt. Uma Bandopant Malage, Advocate
		Shri Jivan Abhaykumar Pedgaonkar, Advocate
22	Pune	Shri Prasad Vasant Marathe, Advocate,
		Shri Yashpal Dattaprasad Purohit, Advocate
		Shri Atul Baburao Gunjal, Advocate
		Smt. Shruti Chaitanya Kirad, Advocate
		Smt. Vandana Satish Sawant, Advocate
		Smt. Anisha Yogesh Phansalkar, Advocate
23	Raigad	Smt. Gauri Girish Mhatre, Advocate
		Smt. Niha Anis Raut, Advocate
		Shri Jayant Hareshwar Cheulkar, Advocate
		Shri Shailesh Dnyaneshwar Mokul, Advocate
		Smt. Manisha Jaywant Gaikwad, Social Worker
		Shri Sushil Gopinath Saikar, Social Worker
24	Ratnagiri	Shri Rajshekhar Sitaram Maluste, Advocate
		Smt. Ruchi Shivprasad Mahajani, Advocate
		Shri Ashish Ghansham Barve, Advocate
		Smt. Sandhya Kishor Sukhatankar, Advocate
		Smt. Vidisha Vijay Pawaskar, Advocate
		Smt. Janhvi Vinod Patil, Social Worker
25	Sangli	Shri Ulhas Jaykumar Chipre, Advocate
		Smt. Shobha Vyankatrao Patil, Advocate
		Smt. Mukta Madansing Dube, Advocate
		Shri Amol Shankar Dombe, Advocate
		Smt. Dr. Pooja Prashant Narwadkar, Social Worker
		Shri Vijay Baburao Kognole, Social Worker

Sr. No. (1)	District Legal Services Authority (2)	Nominated Members (3)
26	Satara	Smt. Suchitra Gogre-Katkar, Advocate
		Shri Pramod Shankarrao Shinde, Advocate,
		Shri Sudhir Balkrishna Govekar, Advocate
		Smt. Dr. Shaly Joseph, Professor, Social Worker
		Smt. Majusha Nitin Suryawanshi, Professor, Social Worker
		Shri Shankarrao Yashwant Bhagat, Social Worker
27	Solapur	Smt. Devyani Shrihari Tumma, Social Worker
		Smt. Seema Bhalchandra Kinikar, Social Worker
		Smt. Priti Ravindra Shriram, Social Worker
		Shri Nilesh Ashok Thokade, Advocate
		Smt. Ratna M Antolikar-Shah, Advocate
		Shri Malasiddha Abasaheb Deshmukh, Advocate
28	Sindhudurg	Shri Rajendra Vishram Raorane, Advocate
		Shri Sangram Dattatray Desai, Advocate
		Smt. Prajakta Madhukar Shinde, Advocate
		Shri Ravlojirao Krishnarao Bhosale, Social Worker
		Smt. Surekha Shripati Mahatme @ Varsha Digambar Gaonkar, Advocate
		Smt. Rama Shamrao Sawant, Social Worker
29	Thane	Dr. Smt. Shrividhya Jayakumar, Advocate
		Shri Suyash Vijay Pradhan, Advocate
		Shri Sanjay Ananat Mhatre, Advocate
		Shri Rajendra Dattatray Nalage, Advocate
		Smt. Aarti Ananad Ambike, Advocate
		Smt. Savita Parag Pethe, Advocate
30	Wardha	Shri Pradip Daryavsinh Gautam, Social Worker
		Smt. Rekha Prakash Zilpe, Social Worker
		Smt. Dr. Shipra Suresh Singam, Social Worker
		Shri Ashish Ashok Modak, Social Worker
31	Washim	Smt. Chaya Nandkishor Mawal, Advocate
		Shri Ashok Loduji Tajne, Social Worker

Sr. No. (1)	District Legal Services Authority (2)	Nominated Members (3)
32	Yavatmal	Shri Amarchand Pannalal Darda, Advocate
		Dr. Suprabha Pramod Yadgirwar, Principal, Social Worker
		Shri Sandeep Chandrabhanji Nagarale, Principal, Social Worker
		Shri Devidas Pralhadrao Shambarkar, Professor, Social Worker
		Smt. Chhaya Sanjay Muley, Advocate
		Smt. Manik Narayan Mehare, Social Worker
33	Mumbai DLSA	Dr. Lidwin Felix Dias, Social Worker
		Mrs. Preeti Pravin Patkar, Social Worker
		Mr. Brito Maichel Jothi Nadar, Social Worker
		Shri Dolphy Anthony D'souza, Social Worker
		Smt. Shivani Shashikant Shelar, Social Worker
		Shri Kishor Bhimsing Bhamre, Social Worker
34	Mumbai Suburban	Shri Manohar Rakhmaji Rajguru, Social Worker
		Smt. Aileen Savina Marques, Advocate
		Smt. Reshma Bhagwan Jagtap, Advocate
		Shri Vasant Govind Bhanage, Advocate
		Shri Sasidharan K. Nair, Advocate
		Smt. Sujata Ashish Lad-Korday, Advocate

By order and in the name of the Governor of Maharashtra,

Y. H. AMETA,
Legal Advisor *cum* Joint Secretary to Government.